at reasonable rates. Thrifts is being encouraged among the coalminers. As for drinking habits, the Field Staff of the Fund carry on propaganda against the evil among the coalminers, through lectures, documentary films and dramatic performance. Healthy recreational activities are also organised in the Multi-purpose Institutes of the Fund.

Papers laid

-J-DTFFERENCE OF OPINION OVER NOMINA-TION TO WAQF BOARD

514. SARDAR RAM SINGH: Will the Minister of LAW be pleased to state:

(a) whether it is a fact that there was some difference of opinion between the Executive Councillor of Delhi and the Central Government over the choice of names of persons to be nominated to the Waqf Board; and

(b) if so, to what extent the nominations made by the Executive Councillor could toe retained on the present Board?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) There is some difference of opinion between the Lt. Governor and the Chief Executive Councillor. The Lt. Governor has referred the matter for decision of the President.

(b) The matter is under consideration.

PAPERS LAID ON THE TABLE

ANNUAL REPORT (1965-66) OF THE INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR AND RELATED PAPERS

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI): Sir, on beha:f

tTransferred from the 28th February, 1968.

oj Dr. Triguna Sen I lay on the Table a copy each of the following papers: —

(i) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1965-66.

(ii) Statement explaining the reasons for the delay in placing the Report mentioned at (i) above on the Table of the House.

[Placed in Library. See No. LT-272|68 for (i) and (ii).]

THE COAL MINES BONUS (SECOND Amendment) Scheme, 1968

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): Sir, I beg to lay on the Table, under section 7-A of the Coal Mines Provident Fund and Bonus Schemes Act, 1948, a copy of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 314 dated the 7th February, 1968, publishing the Coal Mines Bonus (Second Amendment) Scheme, 1968. [Placed in Library. See No. LT-449/68.]

NINETEENTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1967-68)

SHRI OM MEHTA (Jammu and Kashmir): Sir, on behalf of Shri B. K. P. Sinha, I beg to lay on the Table a copy of the Nineteenth Report of the Public Accounts Committee (1967-68) on Appropriation Accounts (Defence Services), 1965-66 and Audit Report (Defence Services), 1967.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF HARYANA FOR THE YEAR 1967-68

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE .(SHRI K. C. PANT): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for